

IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III

Item No.202
30/2007

IN THE MATTER OF:

M/s. Dilwari Motors Pvt. Ltd.

.....APPLICANT/PETITIONER

SECTION

U/s 397/398

Order delivered on 08.05.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Ms. Ashish Dholakia Sr. Adv, with
Adv. Rohan Chawla, Adv. Harshit Joshi.
For the Respondent : Adv. Saurabh Balwani, Adv. Anand Prakash,
Adv. Tapesh Kumar.

ORDER

List these applications i.e. CA-403/2008, CA474/2012, CA-208/2014 and CA-209/2014 on **19.05.2023**.

This matter was heard on the maintainability of the petition and the same is treated as part matter.

IA-441/2022:-

This application has been filed seeking to list the matter on the top of the board.

With the consent of the parties, the present application stands **disposed of**.

Sd/-
(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

Sd/-
(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)